

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL  
ALLAHABAD**

REGIONAL BENCH - COURT No.I

**Excise Stay Application No.70076 of 2019  
In  
Excise Appeal No.70100 of 2019**

(Arising out of Order-in-Original No.17-26/Commr/VNS/2018 dated 24/09/2018 passed by Commissioner, GST & Central Excise, Varanasi)

**Commissioner of CGST & Central Excise, Varanasi**

**.....Appellant**

*VERSUS*

**M/s HINDALCO Industries Ltd.,**

**.....Respondent**

Renukoot, Sonebhadra

**APPEARANCE:**

None for Appellant

Shri Sandeep Kumar Singh, Authorized Representative for Respondent

**CORAM :**

**Hon'ble Mrs. ARCHANA WADHWA, MEMBER (JUDICIAL)**

**Hon'ble Mr. ANIL G. SHAKKARWAR, MEMBER (TECHNICAL)**

DATE OF HEARING : 21 June, 2019

DATE OF DECISION : 21 June, 2019

**ORDER**

The appeal and stay application is rejected. For order, see order dated 21 June, 2019 in Excise Appeal No.70079 of 2019.

**(Archana Wadhwa)  
Member (Judicial)**

**(Anil G. Shakkarwar)  
Member (Technical)**